

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 462 of 2019

IN THE MATTER OF:

Swasti Bhowmick

.....Appellant

Vs.

Rediff.com India Ltd.

.....Respondent

Present :

For Appellant:

**Mr. Darpan Wadhwa, Mr. Ashish Mukhi, Mr.
Kamlendra Singh, Advocates**

For Respondents:

**Mr. Arun Kathpalia, Sr. Advocate with Ms. Neeraja
Balakrishnan, Ms. Bhargavi Kannan, Advocates
Mr. S.M. Subramanian, Representative**

O R D E R

18.07.2019 - Due to paucity of time, the matter could not be taken up.

Post the appeal on **23rd August, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

ss/sk